

High Court of Jammu and Kashmir at Jammu.

No: 1728

Order

Dated: 26/3/2018

Sanction is hereby accorded to the additional allotment of funds in favour of the following Courts, under Major Head 2014-Adm. Of Justice, Sub Head 0488-D&S Judges, under various object heads during the current financial year 2017-18 as per detail given below:-

S.No.	Name of the court	Rs. In lacs						
		Salary.	POL	O.E.	T.E.	Office Equipments and Appliances.	2071-P&ORB (NPS)	Stipend & Scholarship.
1	Pr. D&S Judge, Jammu.	—	—	—	—	—	—	0.031
2	Pr. D&S Judge, Anantnag.	—	—	—	—	0.10	—	—
3	Forest Magistrate, Srinagar.	—	—	—	0.30	—	—	—
4	Spl.Mob.Mag. Poonch.	0.50	—	—	—	—	—	—
5.	Munsiff, Budhal.	—	—	0.10	—	—	—	—
6.	Munsiff, Mendhar.	—	0.10	0.10	—	—	—	—
7	Munsiff, Gool.	—	—	—	—	—	0.07	—
8.	Munsiff, Magam.	—	—	—	—	—	0.03	—
9.	Munsiff, Banihal	0.30	—	—	—	—	—	—
10.	Munsiff, Reasi.	—	—	—	0.10	—	—	—
	For Misc. Courts.	—	—	—	—	—	—	—
1.	Pr. D&S Judge, Poonch	0.30(For DC	—	—	—	—	—	—

By Order.

[Signature]
Deputy Registrar (Acctts) 26/3/18

No: 65157-76/AC

Dated: 26/3/2018

Copy to the:-

- 1-3 Pr. D&S Judge, Jammu/Anantnag/ Poonch.
- 4 Forest Magistrate, Srinagar.
- 5 Spl.Mobile Magistrate, Poonch.
- 6-10 Munsiff, Budhal/Mendhar/Gool/Magam/Banihal/Reasi.
11. Treasury Officer, Sub Treasury, Distt. Court complex, Janipur, Jammu.
12. Treasury Officer, Saddar Try.Srinagar.
- 13-19 Treasury Officer, Anantnag/Poonch/Budhal/Mendhar/Gool/Magam/Banihal/Reasi.
.... For inf. and n/a with direction to draw the arrears of the staff out of the funds already allotted and now allotted under head "Salary."
20. Order Book

[Signature]
Deputy Registrar (Acctts) 26/3/18